

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No.741 of 2016 in
DFR No.3666 of 2016**

Dated: 09th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Faridabad Industries Association

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Sharma

Counsel for the Respondent(s) : -

ORDER

**IA No.741 of 2016
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 15.02.2017. Dasti, in addition, is permitted.

List the matter on **15.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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